

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.133/10/AMR/2022		10 of IBC	Kaanha Shipping Private Limited

ORDER

Ms. Uditā, proxy counsel for the Corporate Applicant present.
Ms. Yaswini, Proxy Counsel for the Respondent present and requested time for filing counter. Hence, for filing counter, list the matter on 18.04.2023 as a last chance.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**